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* IN THE HIGH COURT OF DELHI AT NEW DELHI

I.A.3132/2021 in

+ CS(COMM) 342/2020

PHARMACYCLICS LLC & ANR. Plaintiffs Through: Mr.Pravin Anand, Adv.

versus

BDR PHARMACEUTICALS INTERNATIONAL PVT LTD & ORS. Defendants Through: Mr.Guru Nataraj, Adv. for D-1 Mr. Ashutosh Kumar, Adv. for D-2

CORAM: HON'BLE MR. JUSTICE C.HARI SHANKAR

<u>ORDER</u> 01.03.2021

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(Video-Conferencing)

I.A.3132/2021 (under Section 151 CPC)

1. By this application, the plaintiff seeks condonation of the delay in filing the replication.

Learned Counsel for the defendants have no objection especially in view of the judgment of the Supreme Court in SS Group Pvt. Ltd. v. Aaditiya J. Garg¹.

3. Accordingly the delay is condoned.

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This is a digitally signed order.

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¹ 2020 SCC OnLine SC 1050





4. The application is allowed.

C.HARI SHANKAR, J

MARCH 1, 2021/kr

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